

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP 135/2017
In
OA 3733/2016**

New Delhi this the 11th day of October, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Sh. Pawas P. Singh
Aged about 54 years,
S/o Sh. Chandan Singh,
R/o 15, Green City Colony,
Aligarh (UP)
2. Sh. Suresh Kumar,
Aged about 50 years,
S/o Sh. Vijay Singh,
R/o H.No. 394, Sector-31,
Fardabad, Haryana
3. Sh. Sanjay Kumar Mishra
Aged about 50 years,
S/o Late Sarju Mishra,
R/o 13/801, Vasundhara
Ghaziabad (UP) ...Applicants

(By Advocate : Sh. M S Reen for Sh. S K Gupta)

Versus

Sh. Y.S. Malik,
Chairman
National Highways Authority of India
G-5 & 6, Sector 10, Dwarka
New Delhi-110 075.

...Respondents

(By Advocate : None)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Sh. M S Reen appeared as proxy counsel for Sh. S.K. Gupta. He submitted that the respondents have complied the order of this Tribunal. In view of the submission of Sh. M S Reen, the CP is closed. Notices issued to the respondents are discharged.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

